

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. C.P.(IB)-1069(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - Guruanand Silk Mills Private Limited

Section: U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-1069(MB)/2023: -

Presence: -

Adv. Manoj Kumar Mishra

..... Petitioner (through VC)

Adv. Apurva Sanglikar

.... Respondent (through VC)

Counsel for Respondent seeks more time to file reply. Time granted. Let the reply be filed within a period of two weeks by serving an advance copy of the reply to the other side subject to the cost of Rs. 10,000/- to be deposited in the account of Bharat-Kosh. List this matter on **14.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)